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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/234/2016  
NAME OF THE PETITIONER(S) : Ayoli Abdulla  
NAME OF THE RESPONDENT(S) : M/s Meezan Realtors Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dr K S Ravichandran, PCS

S. Manjula Devi, Ady  
For KSR & Co company secretaries up

For Petitioner



2. Rajasekhar VK

Counsel for the respondents.

Rajasekhar.

ORDER

Dr K S Ravichandran, PCS representing the petitioner present. Shri Rajasekhar V K, counsel for respondents present. Counsel for respondents submitted his arguments. PCS representing the petitioner sought time to submit his reply. Time extended at request. Put up on 17.03.2017 at 2.30 PM.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)